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tricts of Bihar for the approval of Union Government:

- (b) if so, the details thereof; and
- (c) when these proposals are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). During the year 1987

to 1990 (upto 30.4.90), 11 Industrial Licence applications were received for setting up industries in the East and West Champaran Districts of Bihar. Out of these 11 applications, only 2 were from the State Public Sector Corporations which have been approved and letters of intent granted as follows:

S. No.	Name of Corporation	Item of Manufacture	Location	Letters of Intent No. and date
1	2	3	4	5
1.	Bihar State Industrial Development Corporation Ltd.	New Print, Writing and Printing paper.	West Champaran	LI: 125 (88) dated 29.3.88.
2.	Bihar State Sugar Corporation Ltd.	White Crystal Sugar	do	LI: 486(89) dated 10.7.89

4 other applications have also been approved and letters of intent granted. Of the remaining 5 applications, 2 have been rejected and 3 are at various stages of processing. It is the constant endeavour of the Government to dispose of all Industrial Licence applications as expeditiously as possible

[Translation]

Aliotment of Dealerships for LPG and Diesel Pumps

*836. DR MAHADEEPAK SINGH SHAKYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is reservation quota for ex-servicemen, handicapped persons and persons beloning to Schedule Castes in allotment of diesel pumps and L.P..G dealerships; and

(b) if so, the details of the policy in regard to reservation for backward classes?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) and (b). Yes, Sir. The criterion for reservation (25 per cent) of SC/ST category is mainly the SC/ST Parliamentary Gonstituency/State Legislative Constituency, or the SC/ST population of the area. The reservation quota is filled in such a way that these communities got their share in proportion of their population in a particular State/Union Territory.

New Loop Line at Salekasa Stations (S.E.R.)

*837. PROF. MAHADEO SHIWANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been con-